

ers and scavengers, employed in the Cantonment Boards of Ambala, Julundur, Ferozepur, Kasauli, Subathu and Dagshai and the number of Scheduled Caste employees amongst them; and

(b) the number and designation of the new appointments made during the current year other than sweepers and scavengers and the number of Scheduled Castes amongst them?

The Deputy Minister of Defence (Sardar Majithia): (a) and (b). Two Statements are placed on the Table of the House. [See Appendix VI, annexure No. 76].

RADIO RESEARCH COMMITTEE

338. Shri P. N. Rajabhoj: Will the Minister of Natural Resources and Scientific Research be pleased to state:

(a) the items of research done at the instance of the Radio Research Committee during the year 1954; and

(b) whether the researches made during the year have been approved by the International Scientific Radio Union?

The Minister of Natural Resources (Shri K. D. Malaviya): (a) and (b). A statement giving the required information is attached. [See Appendix VI, annexure No. 77].

CENTRAL BOARD OF GEOPHYSICS

339. Shri P. N. Rajabhoj: Will the Minister of Natural Resources and Scientific Research be pleased to state:

(a) the main activities and the number of meetings held by the Central Board of Geophysics since it was re-constituted in January, 1954;

(b) whether any report has been submitted to Government by the Board; and

(c) if so, whether a copy thereof will be laid on the Table of the House?

The Minister of Natural Resources (Shri K. D. Malaviya): (a) to (c). A statement giving the required information is attached. [See Appendix VI, annexure No. 78].

SECONDARY SCHOOLS IN TRIPURA

340. Shri Biren Dutt: Will the Minister of Education be pleased to state:

(a) whether the amount earmarked for non-Government Secondary Schools in Tripura for the construction of school premises during 1954-55 has since been spent; and

(b) if not, the reasons therefor?

The Parliamentary Secretary to the Minister of Education (Dr. M. M. Das): (a) No, Sir.

(b) None of the non-Government Secondary schools satisfied the conditions laid down in the grant-in-aid rules of the Tripura Government.

OVERSEAS SCHOLARSHIPS TO SCHEDULED CASTE STUDENTS

341. Shri K. S. Gounder:
Ch. Raghubir Singh:

Will the Minister of Education be pleased to state:

(a) whether applications were invited in 1954 from candidates belonging to the Scheduled Castes, Scheduled Tribes and other Backward Classes for the award of 12 overseas scholarships for post-graduate courses, or research work in Medicine, Engineering, etc.;

(b) if so, the number of applications received from each group, State-wise; and

(c) the names of the selected candidates with their age, qualification, course for which selected, and group and State to which they belong?

The Parliamentary Secretary to the Minister of Education (Dr. M. M. Das): (a) Yes.

(b) The total number of applications received was 299. Detailed information is not available as the applications were received by the Union Public Service Commission.

(c) The selections have not yet been finalized.